

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:64

ANSWERED ON:24.07.2006

CUT IN WHEAT ALLOCATION

Chandrappan Shri C.K.;Harsha Kumar Shri G.V.;Radhakrishnan Shri Varkala;Ravindran Shri Pannian

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government has cut down the quota of wheat allocated for distribution under Public Distribution System to various States including Kerala;

(b) if so, the details thereof and the reasons therefor; and

(c) the total quantity of wheat distributed during the last two years, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a) & (b): Yes Sir. Keeping in view the dwindling stocks of wheat, it has been decided by the Government of India to revise the allocation of wheat, under TPDS, for all States/UTs., including Kerala, on the basis of average monthly offtake during the last three years. The reduction in wheat allocation for BPL & AAY families has been compensated by increasing the rice allocation correspondingly. The Government of India is prepared to increase the allocation of rice for APL families also, if any State/UT Government requests so, where-ever the quantity of wheat is revised on the basis of reason stated as above. Details of revised wheat allocation are enclosed at Annexure-I.

(c): The details of total quantity of wheat distributed (Offtake by the States/UTs.) during the last two years, State-wise, is enclosed at Annexure-II and III.